

Annexure-6

Name of the corporate debtor: Briar Knoll Mills P Ltd ; Date of commencement of liquidation: 22.02.2021; List of stakeholders as on: 02.07.2025

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Sai Lakshmi Cotton Mills	---	21.05.21 & subsequently submitted required papers.	Invoices amount (Due) = 17529431 & Interest=10969410. Total 28498841.	17529431	Invoices for supply	NA	NA	NA	6.31	0	0	10969410	0	No purchase order/agreement for interest @ 24% pa in compounding
	TOTAL			28498841	17529431								10969410		

Note: New liquidator appointment order dated 12.06.2025 was intimated on 20.06.2025.